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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

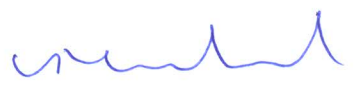
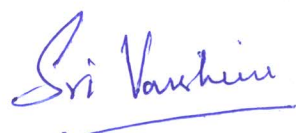
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/205/2016
NAME OF THE PETITIONER(S) : Mulvadi Raghupathy Ranganathan
NAME OF THE RESPONDENT(S) : M/s Nihon Technology Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	V MAHESHA	P.C.S for all Respondents	
2	SRI VARSHINI	Counsel for Respondents	

ORDER

Counsel for petitioner called but absent. Shri V Mahesh, PCS representing respondents present. This matter is posted for today for final hearing. Since there is no representation on behalf of the petitioner, the CP is dismissed in default.


(K. Anantha Padmanabha Swamy)
Member (Judicial)